

[Shrimati Roopa Ganguly]

The Ministry of Civil Aviation in July extended the restrictions on domestic flights till November, 2020, in view of the Coronavirus pandemic. According to Ministry's data, a total of 1,613 domestic flights operated on July 22 carrying 1,23,475 passengers. So, even when the capacity is increased, in order to reduce the loss to the sector and inconvenience to the passengers, it is important to have standardized guidelines and things should not be left for the State Governments in the name of cooperative federalism. Thank you.

SHRI SUJEET KUMAR (Odisha): Sir, I associate myself with the Special Mention made by Shrimati Roopa Ganguly.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention made by Shrimati Roopa Ganguly.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the Special Mention made by Shrimati Roopa Ganguly.

SHRI BHAKSKAR RAO NEKKANTI (Odisha): Sir, I also associate myself with the Special Mention made by Shrimati Roopa Ganguly.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by Shrimati Roopa Ganguly.

Demand for setting up a committee to Revise the MNREGA norms to benefit migrant workers affected due to lockdown

SHRI SUBHASH CHANDRA SINGH (Odisha): Hon. Chairman, Sir, in the current Covid-19 epidemic, the Central Government may consider constituting a committee to select migrant-prone districts of the country and implement the policy to increase the working days for workers, working under MGNREGA, from 100 days to 200 days in a year. Their wages may also be increased to ₹ 300/- per day. The Odisha Government has already introduced the scheme in three districts *viz.* Balangir, Nuapada and Baragad for the purpose and increased working days to 200 in a year and increased the wages to ₹ 300/- per day for the workers. The Odisha Government has also sanctioned a special package of ₹ 500/- crores for the purpose.

Under the MGNREGA scheme, workers are supposed to do the works relating to construction but migrant workers are not satisfied with that work, so the working areas may be widened and some more fields like tailoring, manufacturing, stitching etc. may

be included under the scheme, so that the migrant workers may work in those fields satisfactorily.

DR. SASMIT PATRA (Odisha): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI BHASKAR RAO NEKKANTI (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

MR. CHAIRMAN: Shri Ram Shakal. Not present.

Demand to stop transfer under annual promotion exercise by the national insurance company

चौधरी सुखराम सिंह यादव (उत्तर प्रदेश): कोविड-19 से अब तक अकेले भारत में लगभग 85,000 लोगों की मृत्यु हो चुकी है। इस आपदा ने पूरी वैश्विक अर्थव्यवस्था को चरमरा दिया है। बावजूद इसके नेशनल इंश्योरेंस कंपनी इस महामारी के दौर में भी अपनी वार्षिक प्रमोशन प्रक्रिया के तहत बड़ी संख्या में अपने कर्मचारियों को, जिनमें महिलाएं भी शामिल हैं, देश के विभिन्न हिस्सों में स्थानांतरित कर रही है, जिससे कंपनी का प्रबंधन खर्च बढ़ा है।

नेशनल इंश्योरेंस कंपनी लम्बे समय से वित्तीय घाटे से जूझ रही है, जिसको सुधारने के लिए सरकार ने इसमें बड़ी मात्रा में निवेश किया है। इसके बावजूद कंपनी अपने संसाधनों को विभिन्न स्थानान्तरण प्रक्रियाओं जैसे वार्षिक TMP या प्रमोशन प्रक्रिया के तहत अनावश्यक पोस्टिंग्स में बर्बाद करती है, जिससे कंपनी को अत्यधिक व्यावसायिक हानि होती है। इसके अलावा प्रत्येक पोस्टिंग प्रक्रिया में कंपनी को 5 करोड़ रुपये प्रति वर्ष खर्च करने पड़ते हैं, अतः कंपनी को वित्त मंत्रालय के अपव्यय संबंधी निर्देशों का और स्वास्थ्य मंत्रालय के कोविड निर्देशों का पालन करना चाहिए। इसके साथ ही कंपनी को सुप्रीम कोर्ट के निर्देशों की भी, जिसमें सुप्रीम कोर्ट ने स्पष्ट तौर पर कहा है कि एक महिला कर्मचारी को वहीं पोस्टिंग दी जाए, जहां उसका पति कार्यरत हो।

देश के मौजूदा आर्थिक हालात और कोरोना महामारी को देखते हुए कंपनी का यह कदम अनावश्यक है। इसलिए सरकार से मेरी मांग है कि वह नेशनल इंश्योरेंस कंपनी को तुरंत निर्देश दे कि वह अपनी पदोन्नत महिला कर्मचारियों को उनके वर्तमान कार्यस्थल पर ही accommodate करे।